

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. Estt/HC/2016/ 326

Date: 18.07.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Ms. Bhavna D/o Shri Chiranji Lal , Probationer-Trainee Junior Personal Assistant , Rajasthan High Court, Jodhpur, is hereby accepted with effect from 28.06.2016.

BY ORDER

  
REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/ 1482

Date : 18.07.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court ,Jodhpur.
7. Concerned Ms. Bhavna D/o Chiranji Lal , R/o- VPO KULANA, TEHSIL HANSI, HISAR, HARYANA, PIN-125033
8. Personal file.

  
REGISTRAR (ADMN.)